

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 539/2024**

IN THE MATTER OF:

News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024

NDOH:- 15.04.2025

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IN THE MATTER OF:

News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024

**A FRESH STATUS REPORT ON BEHALF OF DELHI
DEVELOPMENT AUTHORITY IN COMPLIANCE TO THE ORDER
DATED 16.12.2024.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That the above noted matter was last listed on 16.12.2024 and on that day the Hon'ble Bench directed DDA to file a fresh Status Report with regard to the concerned lake.
2. That the present status report is in continuation to the previous Status Report dated 28.09.2024.

3. Dissolved Oxygen (DO) Levels & Fish Viability

- The DPCC report dated 13.12.2024 stating zero DO levels is incorrect. The survival and growth of carp fingerlings introduced in May 2024 and now reaching 15 inches in length—demonstrate that DO levels are sufficient. No fish deaths have been reported, confirming that the lake



supports aquatic life. It is therefore, requested, that a re-examination of DPCC's report dated 13.12.2024 should be done.

4. Current Status of the Lake (March 2025)

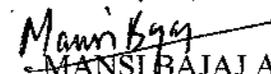
- Inspection was carried on 27.02.2025 and water samples were collected. The water samples result dated 27.02.2025 is annexed as **ANNEXURE-1**.
- Furthermore, the images taken on 02.05.2024, 03.12.2024, 06.03.2025 and 28.03.2025 are annexed as **ANNEXURE -2**.
- The latest images along with water sample results, confirmed that the lake remains in a healthy state.

5. Conclusion:

- The lake is in good condition, with no sewage contamination, improved post-monsoon water quality, and adequate oxygen levels for aquatic life. The monitoring continues to ensure sustained ecological growth.

6. That the present status report may be taken on record.


RESPONSIVE ENGINEER
EXCISE D.D.A.
HCD-3/D.D.A.
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AFFIDAVIT

I, Bhupendra Kumar S/o. P. Manananda. Prasad., aged about 42 years working as an Executive Engineer/HCD-III at Delhi Development Authority, Vikas Sadan, INA, New Delhi, do hereby solemnly affirm and state as under:

1. That I am the Respondent/DDA in the above noted case and well conversant with the facts and circumstances of the Present case and as such I am fully competent to swear and affirm the present affidavit.
2. That I have read the accompanying Status Report on behalf of Respondent/DDA, which has been drafted under my instructions and have understood the contents thereof.

VERIFICATION:

Verified at New Delhi on this Wednesday of 09th April 2025, that the Contents of the above affidavit are true to the best of my knowledge and that nothing material has been concealed therefrom.

[Signature]
Executive Engineer
HCD-III/D.D.A.
Siri Fort Sports Complex
New Delhi-110049



ATTESTED
[Signature]
**NOTARY PUBLIC
(INDIA)**

09 APR 2025

[Signature]
DEPONENT
Executive Engineer
HCD-3/D.D.A.
Siri Fort Sports Complex
New Delhi-110049

I identified the deponent who has signed in my presence

CATTS LABS AND RESEARCH PRIVATE LIMITED
 AN ISO 9001 - 2015 CERTIFIED MoEF RECOGNISED GOVT. APPROVED TEST HOUSE
 Trusted Analytical & Research House

Certificate of Analysis 7.8 F-01(B)

PARTY CODE : IVDLH025

PARTY : INTACH
71 LOOHI ESTATE, NEW DELHI-110003

SAMPLE : LAKE WATER FROM SATPULA LAKE KHIDKI VILLAGE
MALVIYA NAGAR DELHI

Sample Qty. : 2.5 ltrs DT Recd : 27-02-2025

REPORT NO. : CWM00082503
Ref No. : NS

RESULTS OF ANALYSIS			
Reference : EP Act Standard / Customer Requirements			
Description	: One Lake Water sample from Satpula Lake Khidki Village, Malviya Nagar Delhi was received by us on 27/02/2025.		
PARAMETERS	Results	Limit (Max.)	Protocols
pH	: 7.72	6.5 to 8.5	IS: 3025 (P-11)
Total Suspended Solids	: 18 mg/L	30 mg/L	IS: 3025 (P-17)
Chemical Oxygen Demand	: 43 mg/L	50 mg/L	IS: 3025 (P-58)
Biochemical Oxygen Demand (at 27 deg. C for 3 days)	: 11.5 mg/L	30 mg/L	IS: 3025 (P-44)
Oil & Grease	: < 4.0 mg/L	10 mg/L	IS: 3025 (P-39)
Dissolved Oxygen	: 5.2 mg/L	5.0 mg/L (Min.)	IS: 3025 (P-38)
Dissolved Phosphates (as P)	: 1.52 mg/L	1.0 mg/L	IS: 3025 (P-31)
Ammonical Nitrogen (as NH ₃ -N)	: 1.40 mg/L	5 mg/L	IS: 3025 (P-34)

Date of performance : 27/02/2025 to 06/03/2025

DELHI

SAMPLE NOT DRAWN BY US

[Signature]



Lessers whistling ducks 02 may -2024



Carp Fish 3rd December-2024

OPPO A55

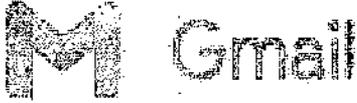
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Mansi Bajaj <mansi.bajaj@mblegalassociates.com>

ADVANCE SERVICE OF FRESH STATUS REPORT ON BEHALF OF DDA IN SATPULA LAKE CASE , OA/539/2024 BEFORE HON'BLE NGT

1 message

Mansi Bajaj <mansi.bajaj@mblegalassociates.com>

Wed, Apr 9, 2025 at 5:04 PM

To: msdpcc@nic.in, dcsouth@nic.in

Dear Sir/Ma'am,

PFA below the fresh Status Report filed on behalf DDA as per the direction of Hon'ble Bench vide Order dated 16.12.2024 in the above noted matter. Kindly treat this mail as an advance service on behalf of DDA.

*Mansi Bajaj, Adv.**LL.B., LL.M., PGDM, PGDMLE, PGDIPR, Mediator**MB Associates**N-14B, FF, Jangpura Extension,**New Delhi-110014**www.mblegalassociates.com**Ph: 011-45704488**M: 9818000003***Fresh Status Report Satpula Lake.pdf**

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